

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00010/2018

(in OA 200/00699/2017)

Jabalpur, this Monday, the 14th day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

K.C. Agrawal, S/o Shri M.L. Garg, aged about 57 years, R/o – H. No.1, Street No.14, Sector – 9, Bhilai, District Durg (C.G.) – 490006.

-Petitioner

(By Advocate – **Shri Amardeep Gupta**)

V e r s u s

1. Shri Rajiv Gauba, Secretary, Ministry of Home Affairs, Police – 1 Division, North Block, New Delhi – 110001.
2. Shri B.V.R. Subramaniyam, Additional Chief Secretary, State of Chhattisgarh, Department of Home, Mantralaya, Mahanadi Bhawan, New Raipur (C.G.) – 492002.
3. Shri Ajay Singh, Chief Secretary, State of Chhattisgarh, Mantralaya, Mahanadi Bhawan, New Raipur (C.G.) – 492002.
4. Shri A.N. Upadhyaya, Director General of Police, Police Head Quarter, New Raipur (C.G.) - 492002

-Respondents

(By Advocate –**Shri D.S. Baghel** for respondent No.1 and **Shri Ajay Ojha** for respondents Nos.2 to 4)

O R D E R (O R A L)

By Navin Tandon, AM.-

Learned counsel for the petitioner submits that the petitioner does not want to press this Contempt Petition.

2. Accordingly, CCP is disposed of as not pressed. Notices issued to the respondents are discharged.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member